

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF SEPTEMBER-2013

DATE OF HEARING 10.09.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	842945/16	Rect. No. AMD-249059	Mr. Pankajbhai Sitaram Nayak, Ahmedabad V/S Mr. Ashokkumar R. Verma, Ahmedabad / M/s. Brahmbhatt & Associates, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on Section 57(4)
2.	832018/19	Opp. No. AMD-713060	M/s. Kaira District Co- Operative Milk Producers Union Ltd., Gujarat (Anand) / M/s. Nanavati Associates, Ahmedabad V/S M/s. Amul Boards Private Ltd., Kacchh / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 11.09.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	869965/05	Opp. No. AMD-193799	M/s. Neon Laboratories Ltd., Mumbai V/S	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			M/s. Anand Healthcare Ltd., Ahmedabad / M/s. H. K. Acharya & Co., Ahmedabad			
2.	869965/05	Opp. No. AMD-198153	M/s. Cipla Ltd., Mumbai / Mrs. V. G. Parulkar, Mumbai V/S M/s. Anand Healthcare Ltd., Ahmedabad / M/s. H. K. Acharya & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 12.09.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	751050/08	Opp. No. AMD-203497	M/s. Taheri Industries, Mumbai / M/s. Arjun T. Bhagat & Co., Mumbai V/S M/s. Chhabildas Tools Industries Pvt. Ltd., Rajkot Gujarat / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	496436/05	Opp. No. AMD-640	M/s. Metropolitan Trading Company, Bombay / M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Cadila Chemicals Ltd., Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 13.09.2013

1.	751881/05	Opp. No. AMD-718038	M/s. Cipla Ltd., Mumbai / M/s. Jasani & Co., Rajkot V/S M/s. Cadila Healthcare Ltd., Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad.	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	730777/05	Opp. No. AMD-221473	M/s. Cipla Ltd. / M/s. Jasani & Co., Rajkot V/S M/s. Saga Laboratories, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 16.09.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	600023/07	Opp. No. AMD-202091	M/s. Sharda Foundry & Engineering Works, Batala / M/s. S. Handa & Co., Batala V/S M/s. Shadi Lal Gupta, Jaipur / Mr. Kul Bhushan Marwaha, Jaipur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 17.09.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	873085/12	Opp. No. AMD-258168	M/s. Vira Industries, Ludhiana / M/s. Mahtta & Co., Ludhiana V/S	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			M/s. Vinayak Industries, Jamnagar / M/s. Tradesafe, Jamnagar			
2.	738192/30	Opp. No. AMD-89249	M/s. Jayant Stores, Jamnagar / M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Shree Ranchodray Masala Mills, Baroda / M/s. Tradesafe, Jamnagar	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 18.09.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	755991/30	Opp. No. AMD-223218	M/s. Nirma Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Patel Salt & Marine chemicals Private Ltd., Bhavnagar / M/s. R. K. Dewan & Co., Mumbai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	772527/24	Opp. No. AMD-241725	M/s. General Exports & Credit Ltd., New Delhi V/S Mr. Arvind Polycot Ltd., Ahmedabad / M/s. B. D. Shukla & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 19.09.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
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1.	2169338/05	Opp. No. AMD-796654	M/s. Bansal & Co., New Delhi V/S M/s. D. C. Dani & Associates, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	1559591/35	Opp. No. AMD-739420	M/s. M. K. Arora, Agra (U.P.)/ V/S M/s. G. D. Bansal, Jaipur	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

DATE OF HEARING 20.09.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	501557/05	Opp. No. AMD-941	M/s. Depenning & Depenning, Bombay V/S M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / M/s. Tradesafe Jamnagar	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	596969/30	Opp. No. AMD-162327	Mr. Kanji Nanji Thakkar, Maharashtra / M/s. Fatehchand C. Shah & Co., Mumbai V/S Shri Manav A. Mehta, Ahmedabad / M/s. Annapurna Udhog Bhandar, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 23.09.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	723313/29	Opp. No. AMD-97277	M/s. Uma Enterprises Pvt. Ltd., Jaipur / M/s. G. D. Bansal, Jaipur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			V/S M/s. Choudhary Oils Pvt. Ltd., Bharatpur / M/s. P. K. Arora, Agra			
2.	733741/21	Opp. No. AMD-99730	M/s. Baid Rotomoulders Pvt. Ltd., Jaipur / Mr. G. D. Bansal, Jaipur V/S M/s. Kaveri Polymers, Thane / M/s. M. P. Mirchandani, Mumbai	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 24.09.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	571672/30	Opp. No. AMD-728631	M/s. Ganesh Tea Enterprises, Dombivli / M/s. G. S. Rijhwani & Co., Mumbai V/S M/s. Ganesh Tea Center, Nasirabad / M/s. Delhi Registration Service, Delhi	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	860165/31	Opp. No. AMD-225704	Mr. Rasiklal Manikchand Dhariwal, Pune / M/s. Asian Patent Bureau, Mumbai V/S M/s. Sanjay Processors, Ahmedabad / M/s. H. K. Acharya & co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 25.09.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	714609/05	Opp. No. AMD-156915	M/s. Glaxosmithkline Pharmaceuticals, Mumbai V/S M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	570056/30	Opp. No. AMD-730532	M/s. Jayant Stores, Gujarat / M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Rajawadi Tea / M/s. J. T. Trivedi & Associates, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 26.09.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	721241/29	Opp. No. AMD-195044	M/s. K.S. Oils Ltd., Morena (M.P.) / Mr. Lalji Advocates, Delhi V/S M/s. Shree Seco Ltd., Jaipur / Mr. G. D. Bansal, Jaipur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	1559677/30	Opp. No. AMD-744251	M/s. Induben Khakharawala & Co., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Daxaben Rasiklal Halvawala, Ahmedabad / M/s. H.K. Acharya & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16

DATE OF HEARING 27.09.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	721068/30	Opp. No. AMD-198803	M/s. Kasturi Agro Industries, Pune / M/s. R. K. Dewan & Co., Mumbai V/S M/s. Mayur Trading Co., Valsad / Mr. N. N. Prajapati, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	721068/30	Opp. No. AMD-198251	M/s. Mayur Chai Co. Private Ltd., Mumbai / M/s. M. P. Mirchandani & Co., Mumbai V/S M/s. Mayur Trading Co., Valsad / Mr. N. N. Prajapati, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	886734/30	Opp. No. AMD-719162	M/s. The Gujarat Tea Depot Co., Ahmedabad / M/s. R. K. Dewan & Co., Mumbai V/S M/s. Patel Enterprise Sanand	02.00		
4.	755989/03	Opp. No. AMD-233626	M/s. Royal Heena Products, Rajasthan / M/s. H.K. Acharya & Co., Ahmedabad V/S M/s. Topline Exim INC, Ahmedabad / M/s. R.K. Dewan & Co., Mumbai	02.30		
